

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1753
ANSWERED ON:07.03.2013
RURAL DEVELOPMENT SCHEMES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of various rural development schemes being implemented in the country;
- (b) the physical and financial progress of the said schemes during the last three years and the current year, State/UT wise and year-wise;
- (c) Whether the targets under some of the schemes have not been completed within the stipulated time;
- (d) if so, the details thereof and the reasons therefor;
- (e) the funds allocated and spent under various rural development schemes during 12th Five Year Plan; State/UT wise; and
- (f) the steps taken by the Government for effective implementation of various rural development schemes in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b) The Ministry of Rural Development is implementing through State Governments and UT Administrations a number of schemes/programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarnjayanti Gram Swarojgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM) for wage and self employment, Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity, Indira Awaas Yojana (IAY) for houses to rural poor and Integrated Watershed Management Programme (IWMP) for area development in rural areas of the country.State-wise/UT-wise Financial and Physical progress of MGNREGA, SGSY/NRLM, IAY, PMGSY and IWMP as per the quantifiable parameters during the last three years i.e. 2009-10, 2010-11, 2011-12 and latest progress of current financial year 2012-13,is given at Annexure-I.

(c)to(e) Physical targets are set under SGSY/NRLM and IAY. Whereas other schemes are demand/project based. The physical achievements of some states and UTs was found below the target due to various reasons such as shortage of staff, low executing capacity, imposition of model code of conduct due to elections at various levels in the states and transition from SGSY to NRLM. Limited institutional and contracting capacity in the States, non-availability of land and forest clearance and unfavorable weather conditions.

State wise Central allocation and utilization during 1st year of the 12th five year plan (2012-13) are given at Annexure-I.

(f) The Ministry of Rural Development has adopted a comprehensive system of monitoring of the programmes, through On-line monthly progress reports, Management Information System, Performance Review Committee Meetings, Area Officers Scheme, Utilization Certificate/Audit Reports, review by Union Ministers, Vigilance and Monitoring Committees at the State/District Level and National Level Monitors to monitor quality of works and adherence to implementation of schemes as per programme guidelines. The Ministry has advised the state Governments to adopt five pronged strategy comprising of (i) creation of awareness about the schemes, (ii) people's participation. (iii) transparency, (iv) accountability and social-audit and (v) vigilance and monitoring for effective implementation of various rural development programmes.